

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION NO. 447
TO BE ANSWERED ON 20.07.2022

LACK OF DATA ON PERSONS WITH DISABILITIES (PWDS)

447. SHRI DEREK O' BRIEN:

Will the Minister of *Social Justice and Empowerment* be pleased to state:

- (a) whether Government is aware that there is a lack of data on PwDs thereby creating a barrier in extending welfare measures to all of them;
- (b) if so, what are the steps that Government is taking to address the data deficit, the details thereof; and
- (c) whether any official portal has been made to make a national database on PwDs for purposes of better policy formulation, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The Government relies on the Census data for persons with disabilities (PwDs). However, with a view to creating a national database of PwDs to capture data on real time basis the Department has developed the Unique Disability Identity Card (UDID) portal i.e. www.swavlambancard.gov.in . The application software of UDID provides an online platform for certification of disabilities and also envisages digitization of all manual certification of disabilities in the portal.
